## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S)

: L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S)

: Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. KIDHVASHANKAR 3 Campel for Retitionure John Stull
2. S.P.Balanusylu Respondent & 24 = 400 S.P. Balanusylu

## **ORDER**

Counsel for the Petitioner present. The Respondents are being represented by their Director viz., Mr. S.P. Balamurughan. Counsel for the Petitioner submitted that settlement talks failed. The representative for the Respondent submitted that they have already responded to the proposal given by the Petitioner. The Counsel for the Petitioner undertakes to produce all the communications on the next date of hearing.

In the meantime, the representative of the Respondent is directed to provide the details of the legal heirs of R7, R19 and R22 to the Counsel for the Petitioner. Put up on 15.12.2017 at 10.30 A.M.

> \_ Sel \_ MEMBER (JUDICIAL)

ghk